

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 3<sup>rd</sup> JUNE, 2024, 12:00 Noon.

CP No. 60/CB/2022

Coram: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Purna Chandra Mishra -Vs- Dr. Girish Chandra Sahoo
Under Section	241-242

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Ms. Aishwarya Swain, Adv.

For Respondent (s)

Mr. Arya Tripathy, Adv.

**ORDER**

Ld. Counsel Ms. Aishwarya Swain appears for the petitioner. Respondent is represented by Ld. Counsel Mr. Arya Tripathy. Petitioner counsel seeks time to place withdrawal memo on record. List the matter on 19.06.2024.

Sd

**Kaushalendra Kumar Singh**  
Member (Technical)

Sd

**H.V. Subba Rao**  
Member (Judicial)